

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
TRIDENT SUGARS LIMITED OPERATING IN MANUFACTURE OF SUGAR INDUSTRY AT  
ZAHEERABAD, SANGAREDDY DISTRICT, TELANGANA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS			
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Trident Sugars Limited PAN: AABCT6775H CIN: U15424TG2002PLC119553	
2.	Address of the registered office	Kothur (B) Village, Madhunagar Post, Medak, Zaheerabad, Telangana, India, 502228	
3.	URL of website	Nil	
4.	Details of place where majority of fixed assets are located	Kothur (B) Village, Madhunagar Post, Medak, Zaheerabad, Telangana, India, 502228	
5.	Installed capacity of main products/ services	3500 TCD	
6.	Quantity and value of main products/ services sold in last financial year	Particulars	FY 2022-23 (Amount in Lakhs) (Audited)
		Product	9783.75
7.	Number of employees/ workmen	178 Workmen 3 Employees	
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detailed can be sought by emailing to: <a href="mailto:cirp.tsl@gmail.com">cirp.tsl@gmail.com</a> mark cc to <a href="mailto:manjeetbucha@gmail.com">manjeetbucha@gmail.com</a>	
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Detailed can be sought by emailing to: <a href="mailto:cirp.tsl@gmail.com">cirp.tsl@gmail.com</a> mark cc to <a href="mailto:manjeetbucha@gmail.com">manjeetbucha@gmail.com</a>	
10.	Last date for receipt of expression of interest	10-09-2024	
11.	Date of issue of provisional list of prospective resolution applicants	20-09-2024	
12.	Last date for submission of objections to provisional list	25-09-2024	
13.	Date of issue of final list of prospective resolution applicants	05-10-2024	
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants	10-10-2024	
15.	Last date for submission of resolution plan	09-11-2024	
16.	Process email id to submit Expression of Interest	<a href="mailto:cirp.tsl@gmail.com">cirp.tsl@gmail.com</a>	



*Manjeet Bucha*

**MANJEET BUCHA**  
Resolution Professional  
For Trident Sugars Limited

Regn No: IBBI/PA-002/IP-N00808/2019-20/12551

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AFA No: AA2/12551/02/241024/202943 valid up to 24/10/2024

Ph: +91-9346955001

Date: 26-08-2024

Place: Hyderabad